

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 23.05.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/620/2023 IA (IBC)/36/2023 in CP (IB) No.248/7/HDB/2017</b>
<b>NAME OF THE COMPANY</b>	<b>Golden Jubilee Hotels Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Bank of Baroda</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Golden Jubilee Hotels Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA (IBC)/620/2023**

(Mention the name) takes notice on behalf of the Respondent 2 and seeks to time to file Vakalath and Counter. For counter, post on 20.06.2023.

**IA (IBC)/36/2023**

Proxy Counsel Ms. D. Madhavi for the Petitioner present. Post on 20.06.2023.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**